

memory of Saheed Khudiram Bose in his birth centenary year;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). Stamp is proposed to be issued on this personality and has been tentatively included in the programme for the year 1990.

(c) Does not arise in view of reply to (a) & (b) above.

Freedom Fighters Pension Cases from West Bengal

82-3. SHRI SATYAGOPAL MISRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Freedom Fighters pension cases duly recommended by West Bengal Government pending before Union Government with district-wise break-up; and

(b) the steps taken by Union Government to finalise these cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) All applications received through the Government of West Bengal upto prescribed date, i.e. 31.3.1982 were considered and decisions communicated to the applicants. However, where applicants, whose claims had not been accepted, furnish additional evidence, the cases are reviewed. This is a continuing process. The number of Freedom Fighters pension cases duly recommended by the Govt. of West Bengal and under consideration of the Union Govt., district-wise, is as follows:

Midnapore	1162
Calcutta	8
Jalpaiguri	2
24 Parganas	6
Hooghli	2
Other Districts	Nil
	1180

(b) Finalisation of such cases is given priority.

Support of Pakistani Rangers to Extremists in Punjab And Kashmir

8205. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Pakistani Rangers are trying to form a link between terrorists in Punjab and the militants in Kashmir;

(b) if so, the specific steps taken to stop the armed intrusion by Punjab ultras in areas adjoining Jammu; and

(c) whether there is any proposal to flood light the stretch of international border in Punjab and if so, the benefits expected therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) There is no specific information in this regard. However, there is information about developing contacts between Sikh extremists & JKLF activists during their training in training camps set up by Pak Agencies.

(b) To check armed intrusion by Punjab

ultras in areas adjoining Jammu, additional Coys have been deployed, additional Border Out Posts have been established, observation towers have been erected and Patrolling has been intensified.

(c) Border fencing, flood lighting wire obstacles have been provided in selected stretches of the Indo-Pak Border. The benefit is of the flood lighting are as under:

- (i) the area is illuminated and the movement of miscreants is observed from a distance.
- (ii) it has a deterrent effect on miscreants for fear of exposure.
- (iii) This gives an advantage to the naka parties to have aimed fire on the miscreants.

Purchase of Phosphoric Acid

8206. SHRI ERA ANBARASU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any enquiry is being conducted into the purchase of phosphoric acid and the contracts entered into for the purchase of phosphoric acid during the last year; and

(b) if so, the stage of the enquiry and the names of the persons against whom the enquiry is being conducted?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) and (b). Central Bureau of Investigation are conducting discreet verifications into the purchase of phosphoric acid during the year 1989-90. The matter is still under enquiry. The facts of the case will become known only after the verifications have been completed.

Package Relief to Victims of Terrorists in Punjab

8207. SHRI YASHWANTRAO PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Punjab Government has announced a new comprehensive package scheme for relief to the victims of the terrorists activities in Punjab;

(b) if so, the details thereof; and

(c) the number of persons or families given relief thereunder during 1989-90 and the expenditure incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). The package of relief available to different categories of victims of terrorist violence in Punjab has been reviewed by the Govt. of Punjab and rates of compensation and ex-gratia grants have been raised. For innocent civilians, victims of terrorist violence/action by security forces acting in aid of civil power, ex-gratia grant for next of the kin of those killed has been raised from Rs. 20,000/-, to Rs. 50,000/- lump sum cash relief to 100% disabled persons has been enhanced to Rs 5,000/- would be admissible in addition to the total reimbursement of expenditure on medical treatment of the injured persons. Similarly subsistence allowance for the widows. etc. has been enhanced to Rs. 1000/- per month. Maximum limits of compensation for damage to buildings, merchandise and private vehicles has been raised to Rs. 1 lakh. A pool of persons affected by terrorist violence who are eligible for employment would be created district-wise and paid Rs. 1000/- per month continuously from the date of registration till such persons are absorbed regularly in Govt. departments. Education and other facilities are also included in the package.

(c) Information in this regard is awaited from the Government of Punjab.

Nexus Between Smugglers, Drugs Peddlers and Terrorists

8208. SHRI J. CHOKKA RAO:
DR. LAXMINARAYAN PANDEY.

Will the Minister of HOME AFFAIRS be pleased to state: